

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGES
(NORTH-WEST & NORTH), ROHINI COURTS, DELHI**


ORDER

Subject:- Allocation of Room No.316, 3rd Floor, Rohini Courts to the Court of District Judge (Commercial)-02 (North-West), Rohini.

In terms of the Order No.26/G-I/Gaz.IA/DHC/2023 Dated 24th May'2023 of the Hon'ble High Court of Delhi, **Shri Vinod Yadav, Ld. District Judge (Commercial Court)-02 North-West District** shall occupy and hold Court in Room No.316, 3rd Floor, Rohini Court Complex with immediate effect.


(MADHU JAIN)

Principal District & Sessions Judge
North District, Rohini Courts, Delhi


(VIMAL KUMAR YADAV)

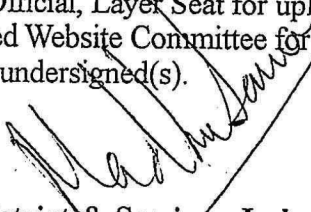
Principal District & Sessions Judge
North-West District, Rohini Courts, Delhi

No. 16628-16728 /CTB/RC/2022

Dated, the Delhi 25-05-2023

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1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Ld. Principal District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi
3. All the Ld. Principal District & Sessions Judge(s), South, South-East, New Delhi, Shahdara, North-East, East, West, South-West, RACC, Delhi / New Delhi
4. All Ld. Judicial Officers (N-W) & (North), Rohini Courts, Delhi.
5. PRO/APRO, Tis Hazari/KKD/Patala House/Dwarka/Saket/Rohini/RACC Courts, Delhi
6. Facilitation Centre, Rohini Courts, Delhi
7. The Hony Secy, Bar Association, Delhi / New Delhi / KKD / Dwarka / Saket / Rohini
8. The Branch Incharge, Care Taking Branch, Rohini Courts, Delhi
9. The Notice Board (Through Care Taker), Rohini Courts, Delhi
10. Dealing Official, Layer Seat for uploading.
11. Centralised Website Committee for uploading through Layers. *THC*
12. PS to the undersigned(s).


Principal District & Sessions Judge (North)
Rohini Courts, Delhi


Principal District & Sessions Judge (NW)
Rohini Courts, Delhi